



**HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI, HIGH COURT  
BUILDINGS, NELAPADU, GUNTUR DISTRICT - 522239.**

**Date: 16.12.2019.**

**:: NOTICE ::**

The Learned Advocates/Parties are informed that the National Lok Adalat in the High Court will be organized on 8<sup>th</sup> February, 2020 (Second Saturday) in the High Court Premises for settlement of Criminal compoundable Offences, NI Act Cases under Section 138, Bank Recovery Cases, MACT cases, Labour Dispute Cases, Electricity and Water bills (Excluding non-compoundable), Land Acquisition Cases, Service Matters relating to pay and allowances and retrial benefits, Revenue cases, other Civil Cases (Rent, Easementary rights, Injunction Suits, Specific Performance Suits) etc., and Other cases as per the Directions of National Legal Services Authority.

Therefore, all the persons/Advocates willing and interested to settle the above mentioned category of cases pending on the file of the Hon'ble High Court, during the National Lok Adalat to be held on 8<sup>th</sup> February, 2020 (Second Saturday) may inform and give their list of cases to the High Court Legal Services Committee as soon as possible.

Cause list of National Lok Adalat dated 08.02.2020 will be uploaded on the website of High Court in due course and the same can be accessed on the website of High Court ie., : " <http://hc.ap.nic.in/> at the link " High Court Legal Services Committee.

PLACE: Amaravathi.

*mml*  
SECRETARY, 16/12/19  
HCLSC.